

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH: HYDERABAD**

OA/21/863/2012

Dated: 27/4/2018

BETWEEN:

M. Narsaiah,
S/o. Sri M. Ramakrishnaiah,
Aged about 63 years,
Occ: Postal Assistant (Retired),
R/o. H.No.3-5, Pedda Vangara Village,
Warangal Postal Division, Warangal District,
Andhra Pradesh – 506 317.

..... Applicant

AND

1. Union of India rep. by its
The Secretary, Ministry of Communications & IT,
Department of Posts – India,
Dak Bhavan, New Delhi – 110 001.
2. The Director General,
Department of Posts –India,
Dak Bhavan, Sansad Marg,
New Delhi -110 001.
3. The Superintendent of Post Offices,
Warangal Postal Division,
Department of Posts,
Warangal District, Andhra Pradesh – 506 011.
4. The Head Post Master,
Mahabubabad Head Post Office,
Mahabubabad, Warangal District,
Andhra Pradesh – 506 101.

..... Respondents

Counsel for the Applicant : Mr. S. Bhagaiah

Counsel for the Respondents : Mr. T. Hanumantha Reddy, Sr. PC for CG

CORAM :

THE HON'BLE MR.JUSTICE R.KANTHA RAO, JUDL. MEMBER
THE HON'BLE MRS. MINNIE MATHEW, ADMN. MEMBER

ORAL ORDER

{ Per Hon'ble Mr.Justice R. Kantha Rao, Judl. Member }

Mr. Jose Kollanoor represents the learned Standing Counsel for the Respondents.

2. In spite of the matter being listed under the caption 'For Dismissal' today, there is no representation for the Applicant. Hence, the O.A. is dismissed for non-prosecution. No order as to costs.

(MINNIE MATHEW)
ADMN. MEMBER

(JUSTICE R.KANTHA RAO)
JUDL. MEMBER

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